

implementation of the Report will be handled in the Ministry by officers who are not AIR personnel but are Administrative Service officers. Government will ensure that absolute objectivity as between the interests of different categories of AIR personnel is maintained.

Radio Station for Surat (Gujarat)

3533. SHRI NARENDRA SINGH MAHIDA : Will the Minister of INFORMATION AND BROADCASTING AND COMMUNICATIONS be pleased to state :

(a) whether Government are considering the question of setting up new radio station at Surat in Gujarat State ;

(b) if so, whether a decision has been taken ; and

(c) if so, the time by which it is likely to be set up and if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING, AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI I. K. GUJRAL) : (a) Yes, Sir.

(b) and (c). The proposal is included in the Fourth Plan and it is expected to be implemented during the Plan period.

Foodgrains Purchased by Food Corporation of India

3534. SHRI NARENDRA SINGH MAHIDA : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) the total quantity of foodgrains purchased by the Food Corporation of India in Gujarat between the period from the 1st October, 1968 to the 30th April, 1969 ; and

(b) the prices at which the purchases were made ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : (a) No foodgrains have been purchased by the Food Corporation of India in Gujarat during the period.

(b) Does not arise.

Allegations against Chief Controller of Telegraph Stores, Calcutta

3535. SHRI GANESH GHOSH : Will the Minister of INFORMATION AND BROADCASTING, AND COMMUNICATIONS be pleased to state :

(a) whether it is a fact that the present Chief Controller of Telegraph Stores, Calcutta, has made a series of irregular purchases after his posting in Calcutta and has accepted stores below specifications thus causing considerable loss of Government money ;

(b) whether it is also a fact that a number of complaints have been made against him that he refuses to employ qualified sons and daughters of deceased employees of the department without valid reasons ;

(c) whether it is also a fact that allegations have been made to the proper authorities against him that of late he has acquired wealth disproportionate to his present income ; and

(d) if so, the action which Government have taken or propose to take in the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI SHER SINGH) : (a) to (c). No.

(d) Does not arise.

Allocation of Fund for Minor Irrigation Scheme in Maharashtra

3536. SHRI DEORAO PATIL : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether the Government of Maharashtra have urged upon the Central Government and the Planning Commission for more funds for Minor Irrigation Schemes ;

(b) if so, whether the Central Government have considered the demand ; and

(c) the decision taken in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI ANNASAHIB SHINDE) : (a) The State Government of